

firms have not recovered foreign exchange as given in (b), either their values of incentives are being deducted from their further import licences or they are being considered for prosecution for non-recovery in addition to blacklisting. No details regarding the capital or other particulars of these firms or other exporters or business houses are being maintained by Govt. If the Hon'ble Members desire to know any details regarding particular firm/firms, the Ministry can make efforts to collect such specific details.

कुश्नेत्र में गेटमैन की हत्या

3483. श्री बड़े :  
श्री युद्धवीर सिंह :  
श्री हुकम चन्द कच्छवाय :  
श्री श्रीकार सिंह :  
श्री सोलंकी :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 18 और 19 जुलाई, 1966 के बीच की रात्रि को कुछ शरारती लोगों ने उत्तरी रेलवे की कुश्नेत्र पड़ताल चौकी पर गेटमैन की हत्या कर दी है ;

(ख) यदि हां, तो इस सम्बन्ध में कितने व्यक्तियों को गिरफ्तार किया गया है; और

(ग) उनके विरुद्ध क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) जी हां। गेटमैन कुश्नेत्र पड़ताल चौकी पर नहीं, बल्कि कुश्नेत्र और थानेसर सिटी स्टेशनों के बीच, फाटक नं० 64 के पास, कतल किया हुआ पाया गया।

(ख) अब तक दो व्यक्ति गिरफ्तार किये गये हैं और तीसरे व्यक्ति को गिरफ्तार

करने की कोशिश की जा रही है, जो फरार है।

(ग) कुश्नेत्र की सरकारी रेलवे पुलिस ने भारतीय दंड संहिता की धारा 302 के अन्तर्गत आपराधिक मामला दर्ज कर लिया है। मामले की अभी जांच हो रही है।

#### Shoe and Chappal Industry in Bareilly

3484. Shri Kishen Pattnayak:  
Shri Madhu Limaye:  
Shri Hukam Chand  
Kachhavaia:  
Shri Bade:  
Shri Yudhvir Singh:

Will the Minister of Industry be pleased to state:

(a) whether Government's attention has been drawn to the crisis in the non-leather shoe and chappal industry in Bareilly;

(b) whether a large number of shoe-makers have been thrown out of work; and

(c) whether any assistance is being given to the, shoe-makers for their rehabilitation?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). Information is being collected and will be laid on the Table of the House.

#### Salt Cess

3485. Shri Kishen Pattnayak:  
Shri Madhu Limaye:  
Shri Hukam Chand  
Kachhavaia:  
Shri Bade:  
Shri Yudhvir Singh:

Will the Minister of Industry be pleased to state:

(a) whether the Central Government impose on the salt pans in Bassein Taluka Thana District, (Maharashtra) some kind of a salt cess;

(b) whether it is a fact that some of the villages in the salt pan (Mithagar) area are faced with acute difficulty of drinking water;

(c) whether any proposal or request from those villages is under consideration of Government that a part of the said salt cess be given to these village Panchayats for making provision for drinking water; and

(d) if so, when a decision will be taken in the matter?

**The Minister of Industry (Shri D. Sanjivayya):** (a) Yes, Sir. Cess on salt is levied in all licenced salt factories under the Salt Cess Act 1953 exemption being granted to cooperative societies and the salt works covering not more than 4.04686 hectares in area.

(b) Yes, Sir.

(c) and (d). A contribution of Rs. 2.5 lakhs from out of the cess proceeds has been sanctioned by the Government of India for implementation of the water supply scheme by the Maharashtra Government.

#### Spun Silk Factories

**3486. Shri H. C. Linga Reddy:** Will the Minister of Commerce be pleased to state:

(a) the total number of spun silk factories in India State-wise;

(b) whether they are working at profit or loss and the extent thereof;

(c) whether there is a demand for more spun silk factories and, if so, at what places; and

(d) whether there is sufficient waste silk to feed the existing spun silk factories?

**The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi):** (a) Two—one at Channapatna in Mysore State and the other at Jagi Road in Assam.

(b) Information for the last three years is given below:—

Year	(Rs. in lakhs)	
	Government Spun Silk Mills, Channapatna	Assam Spun Silk Mills, Jagi Road
	Profit or loss	Profit or loss
1963-64	4.05 Profit	4.99 Loss
1964-65	4.00 „	0.12 Profit
1965-66	Not available	0.44 „

(c) Yes, Sir. The Government of Bihar and West Bengal has proposed to set up one spun silk mill each in their respective States.

(d) Yes, Sir.

#### Clerks Grade I in Railway Accounts Deptt. in Jodhpur and Bikaner Divisions

**3487. Shri P. L. Barupal:  
Shri Dhuleshwar Meena:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in the Railway Accounts Department in Jodhpur and Bikaner Divisions of the Northern Railway, Clerks Grade I are recruited only directly and Graduates already working in the Department with 2 to 5 years experience are not given the chance; and

(b) if so, the reasons therefor?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) No.

(b) Does not arise.

#### राजस्थान के खाड़ी गांव में लिग्नाइट का परिष्करण

**3488. श्री प० ला० बाळूपाल :  
श्री घुलेश्वर मीना :**

क्या खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के जिला बीकानेर में खाड़ी गांव में लिग्नाइट का जो परिष्करण